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# NHRC issues notice to officials over shortage of fertilisers

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**New Delhi:** National Human Rights Commission (NHRC) has issued a notice to chief secretaries and directors general of police (DGPs) of all states/UTs seeking an inquiry into allegations raised in a complaint that there is severe shortage of fertilisers in many states across the country, which is deeply impacting farmers, especially during the ongoing Kharif season.

NHRC has also directed the secretaries of the Union ministry of agriculture and farmers welfare and the ministry of chemicals and

fertilisers to ensure proper management of fertilisers and their distribution to farmers. It has sought action taken reports from both the ministries and all states/UTs within two weeks.

In the complaint made to NHRC, it was alleged that farmers are agitated due to lack of timely supply of fertilisers. "The complainant further alleged that the poor farmers, who already struggle with limited resources are now worried and frustrated as they cannot get enough fertilisers to protect their crops," the notice states.

The complainant sought urgent action from the au-

thorities to ensure proper and timely distribution of fertilisers like urea and DAP, and to investigate why these shortages are being witnessed. It was mentioned in the notice that the complainant has also provided NHRC videos and links pointing at lathi-charge and force allegedly being used by the police and authorities against farmers who were waiting or standing in queues for fertilisers.

DGPs of all states/UTs have been directed to ensure that no harsh action is taken or force used by police or administrative authorities against farmers waiting in queues to collect fertilisers.

National Herald

## **NHRC issues notice to Assam police over journalist assault in Lumding**

The journalist in question has reportedly expressed concern for his own safety and urged the authorities to register a case against the attackers and initiate appropriate legal action

<https://www.nationalheraldindia.com/national/nhrc-issues-notice-to-assam-police-over-journalist-assault-in-lumding>

NH Digital | Published: 14 Sep 2025, 7:45 PM

The National Human Rights Commission (NHRC) has issued a notice to the Assam Director General of Police following reports that a journalist was assaulted and seriously injured by a group of alleged anti-social elements near the Lumding Railway Institute earlier this month.

In a statement issued on Saturday, the Commission said it had taken suo motu cognisance of a media report dated 9 September, which detailed the assault on 7 September. The journalist was reportedly attacked around midnight while returning home after work.

According to the NHRC, the Lumding Press Club and several local residents have condemned the incident, calling for strict action against those responsible and demanding enhanced protection for journalists.

“The NHRC has taken suo motu cognisance of a media report that a media person was assaulted and grievously injured by a group of some anti-social elements near Lumding Railway Institute in Assam on 7 September,” the rights panel said.

“Reportedly, he was rescued by the police and taken to the hospital for treatment,” it added.

The Commission observed that the details, if true, raise serious concerns of human rights violations, particularly regarding the safety and freedom of the press. A formal notice has now been issued to the Assam Police chief, seeking a detailed report within two weeks.

The journalist in question has reportedly expressed concern for his own safety and urged the authorities to register a case against the attackers and initiate appropriate legal action.

PTI

**NHRC notice to state police chief over 'assault' on media person in Assam**

<https://www.ptinews.com/story/national/nhrc-notice-to-state-police-chief-over-assault-on-media-person-in-assam/2912904>

NEW DELHI: (Sep 14) The NHRC has issued a notice to the Assam Police chief over reports that a media person was allegedly assaulted and grievously injured by a group of anti-social elements near Lumding Railway Institute earlier this month.

The Lumding Press Club as well as local citizens condemned the alleged incident, demanding strict action against the culprits and better security for journalists, the National Human Rights Commission (NHRC) said on Saturday.

In a statement, the rights panel said the NHRC has "taken suo motu cognisance of a media report that a media person was assaulted and grievously injured by a group of some anti-social elements near Lumding Railway Institute in Assam on September 7".

India Today NE

## **Assam: Human Rights Commission writes to Assam DGP over journalist attack in Lumding, seeks report**

The National Human Rights Commission (NHRC) has taken suo motu cognisance of media reports regarding the brutal assault of journalist Sujit Sarkar, popularly known as Hari, near the Lumding Railway Institute in Assam on the night of September 7.

<https://www.indiatodayne.in/assam/story/assam-human-rights-commission-writes-to-assam-dgp-over-journalist-attack-in-lumding-seeks-report-1277361-2025-09-14>

Press Trust of India | Sep 14, 2025, Updated Sep 14, 2025, 9:24 AM IST\

### Story highlights

NHRC issued notice to Assam police over journalist assault

Sujit Sarkar attacked by nearly 20 people in Lumding

Two suspects detained and FIR registered in the case

The National Human Rights Commission (NHRC) has taken suo motu cognisance of media reports regarding the brutal assault of journalist Sujit Sarkar, popularly known as Hari, near the Lumding Railway Institute in Assam on the night of September 7.

According to initial accounts, Sarkar was allegedly attacked by a group of nearly 20 individuals while he was returning home after work. The assailants reportedly beat him and looted his gold chain, mobile phone, watch, and motorcycle.

Police arrived at the scene shortly after the incident, rescued the journalist, and shifted him to Lumding Civil Hospital for treatment. Authorities have detained two persons for questioning and registered a First Information Report (FIR).

The NHRC has expressed deep concern over the incident, stating that such attacks raise grave issues of human rights violations. The Commission has issued a notice to the Assam Director General of Police, directing submission of a detailed report within two weeks.

The assault has sparked outrage among media circles and local residents. The Lumding Press Club, along with citizens, has strongly condemned the attack, urging stringent action against those responsible and demanding enhanced safety measures for journalists working in the region.

Meanwhile, police officials confirmed that the investigation is underway. However, they also noted that counter-allegations have emerged suggesting the journalist may have been under the influence of alcohol during the incident.

Edited By: Nandita Borah

The Assam Tribune

**Assault on journalist in Lumding draws NHRC notice; report sought within 2 weeks**

NHRC terms the incident a serious rights violation, while press groups demand strict punishment

<https://assamtribune.com/amp/assam/assault-on-journalist-in-lumding-draws-nhrc-notice-report-sought-within-2-weeks-1591319>

By - The Assam Tribune

Update: 2025-09-14 07:43 GMT

New Delhi, Sept 14: The National Human Rights Commission (NHRC) on Saturday asked Assam Director General of Police for a detailed report within two weeks over the assault of a media person by a group of antisocial elements near the Lumding Railway Institute recently.

Taking suo motu cognisance of reports that a media person was assaulted and grievously injured by a group of antisocial elements near the Lumding Railway Institute on September 7, the human rights watchdog said that the contents of the reports, if true, raise a serious issue of human rights violation.

The media person was reportedly rescued by the police and taken to the hospital for treatment.

As per the report, the incident happened around midnight when the victim was returning home after work.

Reportedly, the media person has expressed concern for his safety and urged the authorities to register a case against the perpetrators to take appropriate legal action against them. The Lumding Press Club, as well as local citizens, condemned the incident, demanding strict action against the culprits and better security for the journalists.

Borok Times

## **NHRC Seeks Report from Assam DGP Over Journalist Attack in Lumding**

<https://boroktimes.com/nhrc-seeks-report-from-assam-dgp-over-journalist-attack-in-lumding/>

By Ayushi Veda - September 14, 2025

The National Human Rights Commission (NHRC) has written to the Assam Director General of Police (DGP) seeking a detailed report on the brutal attack on journalist Sujit Sarkar, widely known as Hari, in Lumding. The attack took place near the Lumding Railway Institute on the night of September 7.

The NHRC acted suo motu after reports of the assault circulated in the media, raising serious concerns over press freedom and journalist safety in the state. Sarkar is said to have sustained critical injuries after being targeted by a group of unidentified assailants.

### **Assault Sparks Outrage and Fear Among Journalists**

According to local sources, the journalist was reportedly returning home when he was attacked. The perpetrators fled the scene, leaving him badly injured. He was rushed to a nearby hospital, where he continues to receive medical care.

The incident has sparked outrage among media organizations, press associations, and human rights activists. Who have condemned the assault and demanded swift justice. Many journalists in Assam say this attack reflects a worrying trend of rising threats against members of the press.

### **NHRC Demands Action and Accountability**

In its communication to the Assam DGP, the NHRC has demanded a comprehensive status report on the case. The rights body has directed the police to provide details of the investigation, arrests, and measures taken to prevent further attacks.

The NHRC emphasized that the safety of journalists is crucial to maintaining democratic principles and ensuring citizens' right to information. It further called on the state to strengthen security measures for reporters working in high-risk regions like Lumding.

### **Assam Police Under Pressure to Deliver**

The Assam Police is now under mounting pressure to identify the attackers and ensure accountability. Preliminary investigations are underway, with police teams reviewing CCTV footage and questioning suspects.

Authorities have assured the public that strict action will be taken against those responsible. However, critics argue that delayed responses in similar cases in the past have undermined confidence. However, law enforcement's ability to protect journalists.

### **Rising Concerns Over Press Freedom in Assam**

The assault has reignited debate on press freedom and the risks faced by journalists in conflict-prone areas of Assam. Several regions, including Lumding, have seen an increase in organized crime and unrest. Making it challenging for journalists to report without fear.

Media groups are urging the government to adopt stricter policies. And, legal protections for members of the press. They argue that ensuring a safe working environment for journalists is vital for transparency and good governance.

#### Calls for a Safer Working Environment

The attack on Sujit Sarkar has prompted renewed demands for better safety protocols for journalists covering sensitive beats. Advocates recommend training, improved police response. And stronger legal protections to safeguard media personnel.

Civil society organizations are also calling for public awareness campaigns to promote respect for journalists and discourage acts of violence. Many believe these measures are necessary to preserve Assam's democratic values.

#### Importance of Swift Justice

Human rights experts stress that swift investigation and prosecution are essential to send a clear message that crimes against journalists will not be tolerated. Failure to do so, they warn, could embolden perpetrators and worsen the climate of fear.

The NHRC's intervention has been welcomed as a positive step toward accountability. The rights body has a track record of intervening in cases of violence against journalists. And marginalized communities, ensuring oversight and transparency.

#### What Comes Next

The Assam Police is expected to submit its detailed report to the NHRC in the coming days. Meanwhile, journalists across the state have planned solidarity meetings to show support for Sujit Sarkar and demand justice.

The case has underscored the urgent need for Assam's authorities to strengthen measures that protect journalists. Although, observers say the state's response to this case will be a litmus test for its commitment to press freedom and human rights.

As Assam continues to grapple with law and order challenges. The outcome of this investigation will shape public perception of its ability to safeguard those who play a critical role in upholding democracy.

Northeast News

**Journalist attacked in Assam, NHRC issues notice to state police chief**

<https://nenews.in/assam/journalist-attacked-in-assam-nhrc-issues-notice-to-state-police-chief/32491/>

By Northeast News | September 14, 2025 in Assam

New Delhi: The National Human Rights Commission (NHRC) has issued a notice to the Assam Director General of Police over the alleged assault of a journalist near Lumding Railway Institute earlier this month.

According to reports, the incident took place around midnight on September 7 when the media professional was returning home after work.

He was allegedly attacked and grievously injured by a group of miscreants before being rescued by police and taken to a hospital.

Condemning the attack, the Lumding Press Club and local residents demanded strict action against the culprits and greater security measures for journalists.

Taking suo motu cognisance of the incident based on a media report published on September 9, the NHRC observed that if true, the attack amounted to a serious violation of human rights.

The rights body has directed the Assam DGP to submit a detailed report within two weeks.

The victim has reportedly raised concerns about his safety and urged authorities to register a case against those involved to ensure justice.



TV9 Bharatvarsh

## असम में पत्रकार के साथ ऐसा क्या हुआ कि NHRC ने पुलिस को भेजा नोटिस?

असम के लुमडिंग में एक पत्रकार पर हुए हमले के बाद राष्ट्रीय मानवाधिकार आयोग (NHRC) ने असम पुलिस महानिदेशक को नोटिस जारी किया है और दो हफ्ते में रिपोर्ट मांगी है. 7 सितंबर को हुए इस हमले में पत्रकार गंभीर रूप से घायल हो गया. NHRC ने इस घटना की निंदा की है और पत्रकारों की सुरक्षा सुनिश्चित करने की मांग की है. स्थानीय लोगों ने भी दोषियों के खिलाफ सख्त कार्रवाई की मांग की है.

<https://www.tv9hindi.com/india/assam-journalist-attack-lumding-nhrc-nhrc-notice-3481358.html>

TV9 Bharatvarsh | Updated on: Sep 14, 2025 1:17 PM IST

असम के लुमडिंग में एक पत्रकार पर असामाजिक तत्वों ने हमला कर दिया, जिसमें वह गंभीर रूप से घायल हो गया. NHRC ने इस घटना की निंदा की है. इस मामले में राष्ट्रीय मानवाधिकार आयोग (NHRC) ने स्वतः संज्ञान लेते हुए असम पुलिस महानिदेशक को नोटिस भेजा है और दो हफ्तों में रिपोर्ट मांगी है. यह घटना 7 सितंबर की बताई जा रही है, जिसने पत्रकारों की सुरक्षा को लेकर बड़ी चिंता खड़ी कर दी है.

7 सितंबर की रात लुमडिंग रेलवे इंस्टीट्यूट के पास कुछ असामाजिक तत्वों ने एक मीडियाकर्मी पर हमला किया. रिपोर्ट के मुताबिक, हमला उस समय हुआ जब पत्रकार काम से घर लौट रहा था. घटना के बाद उसे तुरंत स्थानीय पुलिस की मदद से अस्पताल में भर्ती कराया गया, जहां उसका इलाज चल रहा है. रिपोर्ट में जानकारी दी गई है कि उसने अपनी सुरक्षा को लेकर चिंता जाहिर की है. उसने अधिकारियों से अपराधियों के खिलाफ मामला दर्ज किए जाने और उनके खिलाफ उचित कानूनी कार्रवाई करने का आग्रह किया है.

### NHRC का संज्ञान और नोटिस जारी

मानवाधिकार आयोग ने मीडिया रिपोर्ट के आधार पर स्वतः संज्ञान लिया और कहा कि अगर यह खबर सही है तो यह मानवाधिकारों का गंभीर उल्लंघन है. आयोग ने असम पुलिस महानिदेशक को नोटिस भेजकर दो हफ्ते में विस्तृत रिपोर्ट देने का निर्देश दिया है.

### पत्रकार पर हमले की निंदा और सुरक्षा की मांग

NHRC ने शनिवार को कहा कि लुमडिंग प्रेस क्लब और स्थानीय नागरिकों ने इस हमले की कड़ी निंदा की है. उन्होंने दोषियों के खिलाफ सख्त कार्रवाई की मांग की है. साथ ही पत्रकारों की सुरक्षा सुनिश्चित करने और ऐसे मामलों को रोकने के लिए ठोस कदम उठाने की अपील की है ताकि भविष्य में इस तरह की घटनाएं दोबारा न हों. इस घटना ने एक बार फिर पत्रकारों की सुरक्षा को लेकर सवाल खड़े कर दिए हैं.

Hindustan

### असम में मीडियाकर्मी पर हमले को लेकर जबाब तलब

राष्ट्रीय मानवाधिकार आयोग ने असम में एक मीडियाकर्मी पर हुए हमले का स्वतः संज्ञान लिया है। यह हमला 7 सितंबर को रात में हुआ था, जब मीडियाकर्मी काम से लौट रहा था। आयोग ने असम पुलिस से जवाब तलब किया है और...

<https://www.livehindustan.com/ncr/new-delhi/story-national-human-rights-commission-takes-cognizance-of-attack-on-journalist-in-assam-201757851289393.amp.html>

Sun, 14 Sept 2025, 05:31:PM

Newsrap हिन्दुस्तान, नई दिल्ली

नई दिल्ली, एजेंसी। राष्ट्रीय मानवाधिकार आयोग ने असम में एक मीडियाकर्मी पर हमले का स्वतः संज्ञान लिया है। आयोग ने हमले की खबरों का हवाला देते हुए असम पुलिस प्रमुख से जवाब तलब किया है। जारी बयान के अनुसार, यह घटना 7 सितंबर को आधी रात के आसपास हुई जब मीडियाकर्मी काम के बाद घर लौट रहा था। तभी लुमडिंग रेलवे इंस्टीट्यूट के पास असामाजिक तत्वों के एक समूह ने हमला कर उसे गंभीर रूप से घायल कर दिया। पुलिस ने उसे बचाकर इलाज के लिए अस्पताल पहुंचाया। नौ सितंबर को एक समाचार पोर्टल ने इस हमले की रिपोर्ट प्रकाशित की।

वहीं, पीड़ित मीडियाकर्मी ने अपनी सुरक्षा को लेकर चिंता व्यक्त की है। पीड़ित ने अधिकारियों से अपराधियों के खिलाफ मामला दर्ज कर कानूनी कार्रवाई का आग्रह किया है। आयोग ने शनिवार को कहा कि लुमडिंग प्रेस क्लब और स्थानीय नागरिकों ने कथित घटना की निंदा की और दोषियों के खिलाफ सख्त कार्रवाई और पत्रकारों के लिए बेहतर सुरक्षा की मांग की। आयोग ने बयान में कहा कि एनएचआरसी ने इस पूरे प्रकरण का स्वतः संज्ञान लिया है। आयोग ने पाया है कि अगर समाचार रिपोर्ट की सामग्री सही है, तो यह मानवाधिकार उल्लंघन का गंभीर मुद्दा उठाती है। इसलिए, आयोग ने असम के पुलिस महानिदेशक को नोटिस जारी कर दो सप्ताह में विस्तृत रिपोर्ट मांगी है।

Janta Se Rishta

**Assam : मानवाधिकार आयोग ने लुमडिंग में पत्रकार पर हमले को लेकर असम के डीजीपी को पत्र लिखकर रिपोर्ट मांगी**

<https://jantaserishta.com/local/assam/assam-human-rights-commission-wrote-a-letter-to-assam-dgp-seeking-a-report-on-the-attack-on-a-journalist-in-lumding-4264742>

SANTOSI TANDI | 14 Sept 2025 3:22 PM

असम Assam : राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने 7 सितंबर की रात असम के लुमडिंग रेलवे संस्थान के पास पत्रकार सुजीत सरकार, जिन्हें हरि के नाम से भी जाना जाता है, पर हुए क्रूर हमले से संबंधित मीडिया रिपोर्टों पर स्वतः संज्ञान लिया है। प्रारंभिक जानकारी के अनुसार, सरकार पर लगभग 20 लोगों के एक समूह ने कथित तौर पर उस समय हमला किया जब वह काम के बाद घर लौट रहे थे। हमलावरों ने कथित तौर पर उनकी पिटाई की और उनकी सोने की चेन, मोबाइल फोन, घड़ी और मोटरसाइकिल लूट ली।

घटना के तुरंत बाद पुलिस घटनास्थल पर पहुँची, पत्रकार को बचाया और इलाज के लिए लुमडिंग सिविल अस्पताल पहुँचाया। अधिकारियों ने पूछताछ के लिए दो लोगों को हिरासत में लिया है और प्राथमिकी दर्ज की है। एनएचआरसी ने इस घटना पर गहरी चिंता व्यक्त करते हुए कहा है कि इस तरह के हमले मानवाधिकार उल्लंघन के गंभीर मुद्दे उठाते हैं। आयोग ने असम के पुलिस महानिदेशक को एक नोटिस जारी कर दो सप्ताह के भीतर एक विस्तृत रिपोर्ट प्रस्तुत करने का निर्देश दिया है।

इस हमले से मीडिया जगत और स्थानीय निवासियों में आक्रोश फैल गया है। लुमडिंग प्रेस क्लब ने नागरिकों के साथ मिलकर इस हमले की कड़ी निंदा की है और ज़िम्मेदार लोगों के खिलाफ़ कड़ी कार्रवाई की माँग की है। साथ ही, क्षेत्र में कार्यरत पत्रकारों की सुरक्षा बढ़ाने की माँग की है। इस बीच, पुलिस अधिकारियों ने पुष्टि की है कि जाँच जारी है। हालाँकि, उन्होंने यह भी बताया कि कुछ आरोप ऐसे भी सामने आए हैं जिनसे पता चलता है कि पत्रकार घटना के दौरान शराब के नशे में था।

Janta Se Rishta

## **Assam में मीडियाकर्मी पर हमले पर एनएचआरसी ने जारी किया नोटिस**

<https://jantaserishta.com/amp/local/assam/nhrc-issued-notice-on-attack-on-media-person-in-assam-4264888>

By - Tara Tandi

Update: 2025-09-14 10:45 GMT

Assam असम: राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने शनिवार को कहा कि उसने असम पुलिस प्रमुख को उन खबरों पर नोटिस जारी किया है जिनमें कहा गया है कि इस महीने की शुरुआत में लुमडिंग रेलवे संस्थान के पास असामाजिक तत्वों के एक समूह ने एक मीडियाकर्मी पर कथित तौर पर हमला किया और उसे गंभीर रूप से घायल कर दिया।

एक बयान में, मानवाधिकार आयोग ने कहा कि एनएचआरसी ने "7 सितंबर को असम के लुमडिंग रेलवे संस्थान के पास कुछ असामाजिक तत्वों के एक समूह द्वारा एक मीडियाकर्मी पर हमला करने और उसे गंभीर रूप से घायल करने की मीडिया रिपोर्ट का स्वतः संज्ञान लिया है।"

कथित तौर पर, पुलिस ने उसे बचा लिया और इलाज के लिए अस्पताल ले जाया गया।

आयोग ने पाया है कि अगर समाचार रिपोर्ट की सामग्री सही है, तो यह मानवाधिकार उल्लंघन का गंभीर मुद्दा उठाती है। इसलिए, आयोग ने असम के पुलिस महानिदेशक को नोटिस जारी कर दो सप्ताह में विस्तृत रिपोर्ट मांगी है, मानवाधिकार आयोग ने कहा।

9 सितंबर को एक समाचार पोर्टल पर प्रकाशित रिपोर्ट के अनुसार, यह घटना आधी रात के आसपास हुई जब व्यक्ति काम के बाद घर लौट रहा था। इसमें कहा गया है कि कथित तौर पर उन्होंने अपनी सुरक्षा के प्रति चिंता व्यक्त की है और अधिकारियों से अपराधियों के खिलाफ मामला दर्ज कर उनके खिलाफ उचित कानूनी कार्रवाई करने का आग्रह किया है।

Metro Vaartha

**“It is time to make your country proud,” Justice V Ramasubramanian at ICFAI**

Shri. Justice V. Ramasubramanian, Chairman, National Human Rights Commission (NHRC) of India, was the Chief Guest at 15th Convocation of ICFAI Foundation for Higher Education

<https://english.metrovaartha.com/news/national/it-is-time-to-make-your-country-proud-justice-v-ramasubramanian-at-icfai>

Published on: 14 Sep 2025, 1:31 pm

“It is time to make your country proud,” Justice V Ramasubramanian at ICFAI ( Shri. Justice V. Ramasubramanian, Chairman, National Human Rights Commission (NHRC) of India, was the Chief Guest at 15th Convocation of ICFAI Foundation for Higher Education) “By graduating from this university you made yourself proud, now it is time to make the nation proud,” said Justice V Ramasubramanian, the incumbent chairperson of National Human Rights Commission of India and a former judge of Supreme Court of India. He was addressing the students graduating from The ICFAI Foundation for Higher Education at Hyderabad, at the institute’s Fifteenth Convocation. Narrating the inspiring story of Benjamin Franklin he said, coming from early life of hardships, he became one of the prominent figures in the American history. Benjamin Franklin’s life shows how one can rise from challenging circumstances, to achieve success and contribute to the society. He asked them to cultivate some of the 13 virtues that Franklin practiced in order to build their character. He said that while career building is important, character building is also equally important.

Dr. C. Rangarajan Speech: Speaking about the importance of education in nation building, the Chancellor of the University, Dr. C. Rangarajan, who presided over the convocation said, that there is a need to strengthen higher education in terms of quality and effectiveness. The education sector can be reformed through access, equity and quality.

As India is looking forward to becoming a developed country by 2047, Dr. Rangarajan showed quantitative dimensions and factors that could make India one. To achieve per capita income of a developed country, India needs GDP of US\$ 29.99 trillion, calling for a nominal GDP growth of 11.41% annually for 25 years, and a real growth of 7.41%. Dr. Rangarajan highlighted the regional dimension of Viksit Bharat and pointed out that six states contribute 52% to national GDP, while 27 States and Union Territories for 48%. He also said several dynamic factors impact achieving the goal of Viksit Bharat. “The vision of Viksit Bharat is not just a statistical goal - it has to be transformative journey that requires the collective efforts of and society,” he said. These include increase in investment rate, new technologies, focusing on labor intensive sectors, and expanding social infrastructure. Dr. Rangarajan said that growth must be accompanied by equitable distribution. “Growth and equity should not be posed as opposing considerations. They must be woven together to give acceptable pattern of development,” he said. Highlighting the c

urrent trends in the world trade that was highly impacted by the economic policies of President Trump, Dr.Rangarajan opined that in this situation, emergence of different blocks of countries within which trade is freer is inevitable.

VC Speech: Prof T Koti Reddy, Vice Chancellor ICFAI Foundation for Higher Education, presented a report on the progress made by the University during the year. Prof. Koti Reddy congratulated the students, and detailed the achievements, ratings and rankings achieved by the university. He also highlighted several programs that the university undertook for the all-round improvement of students.

The university's endeavors in implementing the NEP 2020 and initiatives towards implementing Environmental. Social and Governance initiatives were detailed by Prof. Koti Reddy.

Honoris Causa degrees: Honoris causa degrees were conferred on eminent lawyer and former Attorney General of India, Shri. Keshava Parasaran, Shri Subhash Palekar, brain behind Zero Budget farming, and Shri Deepak Parekh, Former Chairman of HDFC. Graduating Students :This year 3,947 students have graduated. 11 students were awarded their Ph.D. degrees in Management, and 6 in Law. 1,258 students were given MBA degree from Hyderabad, and 422 from off campus in Bengaluru. 25 EMBA, 21 WMBA, 6 27 online MBA and 17 distance MBA degrees were awarded. In the other streams, 11 LL.M, 176 BBA-LLB (Hons), 76 BA-LLB (Hons), 291 B.Tech., and 771 BBA degrees were awarded.

19 BA (Economics) and eight MA (Economics) degrees were given. 43 BBA degrees were awarded to students from off campus at Bengaluru, and 899 BBA degrees were given for students from IBS Hyderabad. 27 students got their B.Sc. degrees and 10 students were conferred with B.Arch. degree.

Medals Winners: Medals were given to students for academic excellence and all round excellence. The N J Yasaswy Awards for the best students, for all round excellence in the Business School were given to Aravind N (Gold medal), Nandika Gouda (Silver medal) and Shah Jainam Rajendra Kumar (Bronze medal). Badisa Manideep got the Gold medal and Aayush Goel, the Silver medal for academic excellence. Every year, the Saurabh Sharma Memorial Gold Medal constituted by the parents of Saurabh Sharma student of MBA Class of 2002, is given to the First Rank holder in MBA Marketing stream. This year the award was given to Ishita Bagla. The Faiyaz Ahmed Khan Memorial Gold Medal, given by Faiyaz Ahmed Khan's memory for the first rank holder in MBA finance went to Debrup Dey. Deven Arora was given the Manish Reddy Raavi award for the best student in Finance, and Smriti Paharia got the The Govind Shanbogue Award given to the best student in the MBA HRM stream.

For academic excellence in the BBA program, gold medal given to the first rank holder Pratiksha Nayak and silver medal to Dasari Vaishnavi. The N J Yasaswy Awards for the Best students for all round excellence in the BBA stream were given to N Akshat (Gold medal) Sirisha Pathak (Silver medal), and Ayush Jain (Bronze medal).

In the social sciences stream, gold medal given to the first rank holder in BA (Economics) went to Kalluri Lowkika Reddy. Aayushi Sinha. received the N J Yasaswy Award for the best student for all round excellence in the ICFAI School of Social Sciences.

Several students from the Technology stream were recognized for their academic and all round excellence. Cherukuri Gaurav Sushant from B.Tech secured gold medal in two categories – for all round excellence, and academic excellence. Badri Prashanthi got the silver medal for academic excellence, Bandaru Anusha was awarded silver medal and Kandhimalla Sravya the bronze medal for all round excellence. Bollaboina Varsha received gold medal for academic excellence in B.Sc. In the architecture stream gold medal for academic excellence was given to Dontha Bharani. The N J Yasaswy Award for the Best student, for all round excellence in the law school went to Nishitha Chopra. The silver medal was awarded to Varanasi Sesha Venkata Sathya Prateeksha. Muskaan Gupta and Namana Shreya Achala Sai from BBA LLB were honoured with gold and silver medals in academic excellence respectively. In the BA LLB program first rank, Varanasi Pratheeka was recognized with the gold medal, and Pooja S with the silver medal for academic excellence.

Honorable Justice B.Prakash Rao in the memory of his daughter Ms.Amritha constituted The Amrith Memorial Gold Medal fund, to recognize best performing student in Procedural Law. This year Ankit Kabra was presented with the medal. Mr.N.Padmanabha Rao constituted Nellutla Venkata Krishna Rao gold medal in memory of his father. It is given for securing highest marks in Legal Language and Business English. This year Yashasvi Agarwal was chosen for the medal.

Mr.Ashok Ram Kumar and Mrs.Sheila Ram Kumar, Intellectual Property Rights attorneys constituted Wordict-IP Gold Medal to encourage budding IP professionals.

BH Lakshmi Varenaya secured this medal for securing highest percentage of marks in IP R papers. She also received Smt B Ratna and justice B Subhashan Reddy Gold Medal for securing highest marks in Law of Contract & Transfer of Property ACT. The award was constituted by Justice Vijaya Sen Reddy B. Prof.A.V.Narasimha Rao, in the memory of his father A.Balakrishna Rao, constituted ABR Memorial Gold Medal to encourage Law students in gaining practical knowledge through clinical courses. Vartika Tripathi was given this medal for securing highest marks in Four Clinical papers.

A.P Suresh & Associate Law Chambers constituted a gold medal, and Muskaan Gupta received the medal for securing highest marks in Company Law I &II. Ms. Mahalakshmi Pavani Sr. Advocate, Supreme Court constituted Sri K Neelakanta Iyer Gold Medal for securing Highest marks in Commercial Law. Malipeddi Sri Dhruthi was awarded the medal this year. Ms.Mahalakshmi Pavani constituted another award, Smt Prema Neelakanta Iyer Gold Medal, for securing highest marks in criminal law and Dwaipayan Chatterjee was given the award.

About ICFAI Foundation for Higher Education (IFHE): The ICFAI Foundation for Higher Education (IFHE) is Deemed-to-be University under section 3 of the UGC Act 1956.

ICFAI Business School (IBS) is a constituent of IFHE. About 5,800 students are pursuing various programs in the Faculty of Management (ICFAI Business School), Faculty of Science & Technology (IcfaiTech), Faculty of Law (ICFAI Law School) and ICFAI School of Architecture, NAAC, an autonomous institute of University Grants Commission has also accredited The University with 'A++' Grade with an impressive score (institutional C GPA) of 3.59 out of 4.



Ahmedabad Mirror

## **Eco Warrior Awards 2025 Honours India's Green Heroes at a Grand Celebration of Conservation and Innovation**

<https://www.ahmedabadmirror.com/eco-warrior-awards-2025-honours-indias-green-heroes-at-a-grand-celebration-of-conservation-and-innovation/81898856.html>

MONDAY, SEPTEMBER 15, 2025 AT 08:25 AM

New Delhi [India], September 12: The spirit of conservation and environmental stewardship was brought to life at the Eco Warrior Awards 2025 and the 3rd edition of the Eco Warrior Conclave, held in New Delhi this evening. Organised by Indian Masterminds in collaboration with the Indian Forest Service (IFS) Association, the event recognised outstanding individuals and innovative initiatives that are shaping the future of India's environmental landscape.

The evening was graced by Mr Bharat Lal, Secretary General of the National Human Rights Commission (NHRC), as the Chief Guest, alongside several eminent dignitaries, senior IFS officers, and leaders from India's corporate and environmental sectors.

The event began with a solemn tribute on the occasion of National Forest Martyrs' Day, commemorating those who sacrificed their lives in the line of duty to protect India's forests and wildlife.

Among the other distinguished guests were Mr. S K Awasthi, Director General of Forests; Mr. C.P. Goyal, Member of the Central Empowered Committee; Dr. S.P. Yadav, Director General of International Big Cat Alliance (IBCA); Ms Jyotsna Sitling, Patron of the IFS Association; Ms Monalisa Das, Secretary General of the IFS Association; Prabhakar Singh, Co-Founder of Indian Masterminds; and Mr. Sharad Gupta, Editor of Indian Masterminds.

Special guests included Mr. Ramveer Tanwar, famously known as Pondman of India; and IRS Rohit Mehra, fondly known as Green Man of India.

### **The Minister Address**

Union Minister of Forests, Climate Change, and Environment, Mr. Bhupender Yadav, was scheduled to be the Chief Guest. However, due to an urgent function and programme convened by the Prime Minister, he was unable to attend in person. Despite his absence, Mr. Yadav sent a special video message to inspire and encourage the dedicated forest officers present at the ceremony.

The Minister congratulated all the officials of the Indian Forest Service Association and said, "As the Environment Minister, I maintain a constant dialogue with them. Their contribution to the promotion and conservation of India's natural wealth is invaluable. Our forest officers work tirelessly, day and night, to maintain a harmonious balance with nature."

“In collaboration with Indian Masterminds, they started a new tradition in 2023 by instituting the Eco Warrior Awards. I have had the privilege of being present at the last two editions. The forest sector today faces many new and evolving challenges - be it human-wildlife conflict, forest degradation, water body conservation, protection of endangered species, wildlife crime, or most importantly, the mission to increase the green cover of the country. Despite these challenges, our officers continue to move forward with determination.”

He further said, “The purpose of these awards is to encourage and honour such efforts. One of the greatest lessons we learn from nature is the concept of ‘net zero’ - nature’s greatest gift to us. While the term is widely discussed globally today, its true inspiration lies in nature itself.”

“I congratulate all the award winners. I also urge the new generation of officers to work with energy and purpose to strengthen the ecological and economic balance of our nation - because it is only by preserving our ecology that we can truly grow our economy.”

#### Highlights of the Evening

Keynote Address by Ms. Monalisa Das, Secretary General of the IFS Association, set the tone for the conclave, highlighting India’s global position in forest cover increase.

Key discussions featured two impactful panel sessions: one on Eco-Tourism for the Future, chaired by IFS officer Mr. Vidya Bhushan, highlighting how responsible tourism can empower conservation and communities; and the second on Awakening Collective Environmental Consciousness, led by Mr. Satendra Kumar Singh, focusing on transforming awareness into action.

A Wildlife Photography Exhibition by internationally acclaimed photographer and filmmaker Mr. Mohd Aslam Warisi added an artistic dimension to the evening.

#### Eco Warrior Awards 2025 – Honouring Excellence in Conservation

The evening's pinnacle was the Eco Warrior Awards 2025, which recognised excellence across seven key categories, with a special Lifetime Achievement Award presented to-

Dr. H.S. Singh, Former PCCF, Gujarat – Lifetime Achievement Award

Other notable winners included

IFS Officer Sonali Ghosh, Field Director, Kaziranga National Park – Wildlife Conservation Award

IFS Officer Parveen Kaswan, DFO, Jaldapara – Wildlife Protection Award

IFS Officer Irfan Rasool Wani, Chief Conservator of Forests, Kashmir – Forest Protection Award

IFS Officer K.M. Abharna, CASFOS – Community Connect Award

IFS Officer Dr. S.K. Srivastava, Gujarat – Best Use of Technology Award

Innovative Initiatives Recognized

Project Cheetah – Accepted by Mr. Uttam Kumar Sharma, Kuno National Park

Ek Ped Maa Ke Naam – Accepted by Mr. Sunil Chaudhary, PCCF, Uttar Pradesh

Special Mentions & Recognitions

The event also honoured: Corporate contributors from GAIL, Indian Oil, Karnataka Soaps and Detergents Ltd.

Mr. Mohd Aslam Warisi, for his outstanding wildlife photography and documentary work.

Jury Members, including Dr. S.K. Awasthi, Mr. C.P. Goyal, Dr. S.P. Yadav, Dr. Madhu Verma, and Mr. Keshav Varma, for their commitment to upholding excellence.

A Night to Remember

A special E-book and AV launch chronicling the journey of the Eco Warrior Awards from 2023 to 2025 was unveiled, followed by a video message from Mr Bhupender Yadav, Hon'ble Union Minister for Environment, Forest and Climate Change.

The Chief Guest, Mr. Bharat Lal, addressed the gathering with an inspiring message on collective environmental responsibility, emphasising the importance of long-term ecological stewardship.

Closing Remarks

The event concluded with a Vote of Thanks by Mr Sharad Gupta, Editor, Indian Masterminds, followed by a celebratory dinner and photo session with all awardees and dignitaries.

About Indian Masterminds

Indian Masterminds is a premier digital media platform dedicated to spotlighting the untold stories of civil servants, changemakers, and community leaders driving impact across India. Through the Eco Warrior Awards and Conclave, Indian Masterminds continues to champion the cause of environmental consciousness and sustainable development.

Sponsors and Support

The awards were supported by leading public sector enterprises including:

GAIL (India) Limited – Energising Possibilities

Indian Oil Corporation Ltd. – Enriching India, Energising Lives

Karnataka Soaps and Detergents Ltd. – A Government of Karnataka undertaking

HPCL, NTPC Ltd., and NBCC India Ltd., all of whom were lauded for their commitment to sustainability and corporate responsibility.

Lucknow (Uttar Pradesh) [India], September 13: GD Goenka Public School, Lucknow, has been ranked the top CBSE school in the city in the prestigious C-Fore School Rankings 2025. The school secured 1209 points out of 1450 in the Co-educational Day School category, reflecting its commitment to academic excellence, innovative pedagogy, and holistic development.

The rankings, released by C-Fore – India's pioneer in school evaluation for the past 24 years, assess educational institutions across key parameters such as academic reputation, faculty competence, infrastructure, leadership, and student outcomes. GD Goenka's leading position underscores its consistent efforts to foster a nurturing and dynamic learning environment for students.

In the ICSE curriculum category, Seth MR Jaipuria School, Gomti Nagar, leads with 1224 points, followed by City Montessori School, Gomti Nagar, with 1208 points. The All Boys' and Girls' Day School categories are led by La Martiniere Boys' College (1200 points) and Loreto Convent Day School (1182 points), respectively.

The remarkable journey of GD Goenka Public School is closely associated with its Chairman, Sarvesh Goel – a visionary entrepreneur, film producer, and educationist, whose passion for progressive learning has driven the institution's success. His leadership reflects a rare blend of business acumen and a deep commitment to social impact. Commenting on the school's achievement, Sarvesh Goel said,

"This recognition is a testament to the collective effort of our faculty, students, and parents who have embraced innovation, discipline, and compassion in education. At GD Goenka, we are not just preparing students for exams; we are shaping responsible global citizens, equipped to lead with empathy and excellence."

Beyond academics, Sarvesh Goel is a passionate advocate of fitness and wellness, a philosophy he actively incorporates into student life. His leadership has extended to community engagement and health awareness initiatives, with one of the flagship events being the Lucknow Run Half Marathon. Under his guidance, the marathon has grown into a prominent event encouraging youth and adults alike to adopt healthier lifestyles. He further added, "Education must inspire life-long learning and personal growth. We are proud that our students excel academically while also pursuing sports, arts, and social initiatives. Our aim has always been to nurture their potential and prepare them for a meaningful tomorrow."

He is currently driving the 7th Edition of the Lucknow Run Half Marathon, scheduled for 2nd November 2025, which has become a beacon of healthy living. The marathon reflects his unwavering belief that physical well-being is an integral part of education. "We want our students to learn the value of perseverance, discipline, and resilience – not only in classrooms but also through sports and fitness," he remarked. Through this initiative,

Sarvesh Goel has successfully transformed the narrative around wellness, making it an essential part of the school's culture.

GD Goenka's curriculum embraces a balanced approach, combining academic rigor with extracurricular pursuits. The school's success in competitions such as the Youth Olympics, where its boys' Futsal team emerged champions, exemplifies its commitment to nurturing leadership and teamwork.

Recently, the school also hosted Times Eduverse 2.0, bringing together over 120 students from classes 1 to 12 to showcase their creativity and knowledge through competitions in writing, painting, and quizzes. These initiatives highlight GD Goenka's holistic approach, encouraging students to explore their talents while building self-confidence.

The top ranking in the C-For School Rankings is a milestone that confirms GD Goenka's position as a leading educational institution in Lucknow. With Sarvesh Goel's forward-thinking approach and emphasis on balanced development, the school is poised to expand its offerings further, integrating advanced technology and global collaborations into its academic framework.

Looking ahead, the school aims to set new benchmarks in education by strengthening its focus on experiential learning, mental well-being, and community outreach. "Our journey is far from over. We are committed to creating spaces where students thrive academically, socially, and emotionally," Goel emphasized.

As GD Goenka Public School celebrates this achievement, it remains a shining example of how visionary leadership, academic excellence, and holistic development can come together to transform lives and communities.

Maktoob Media

## **Uttarakhand: 7-year-old Muslim boy assaulted by teachers in Govt school, FIR registered**

<https://maktoobmedia.com/india/uttarakhand-7-year-old-muslim-boy-assaulted-by-teachers-in-govt-school-fir-registered/>

Ghazala Ahmad | September 14, 2025

Modified : September 14, 2025

A 7-year-old Muslim boy, Arsalan, was allegedly beaten by his teachers inside a classroom of a government school in Jhabrera village of Haridwar district in Uttarakhand for allegedly missing a day of school.

According to the complaint filed by his father, Shahzad, when Arsalan returned to school after being absent for a day, teachers Rakesh Saini and Ravindra allegedly subjected him to severe physical assault. The child sustained grave injuries, including a fractured hand.

The allegations further state that school principal Ravindra placed his shoe on the child's face, while teacher Rakesh Saini continued to beat him mercilessly.

Arsalan's body bears multiple injury marks, pointing to the extent of the violence inflicted upon him, as seen in the pictures shared by his family.

Taking action on the family's complaint, Haridwar police registered an FIR on September 11, 2025, under the Juvenile Justice (Care and Protection of Children) Act, 2015 (Section 75), Bhartiya Nyay Sanhita (BNS) 115(2) (voluntarily causing hurt), and 351(2) (criminal intimidation).

"Further investigation and due legal proceedings are underway," officials at Jhabrera police station confirmed.

Speaking to Maktoob, Arsalan's father Shahzad said, "The two teachers beat him for missing school and one of his elbows is fractured."

He maintained that Arsalan is currently receiving medical treatment at the local hospital.

Former advisor at Delhi Minorities Commission, Mohammad Saddam Mujeeb, has filed a complaint with the National Commission for Minorities, the National Commission for Protection of Child Rights (NCPCR), and the National Human Rights Commission (NHRC), demanding accountability and strict action against the accused.

Mujeeb told Maktoob, "This is a clear violation of child rights and it needs to be investigated. Student safety is at stake."

He added, "This can happen with any student in the state. It should not be repeated; hence, accountability must be ensured."

The Avenue Mail

### **Jharkhand Human Rights Association forms Jamshedpur Committee**

<https://avenuemail.in/jharkhand-human-rights-association-forms-jamshedpur-committee/>

By News Desk | Sunday, 14 September 2025, 22:31:41 IST

Jamshedpur: The Jharkhand Human Rights Association (JHRA) announced the formation of its Jamshedpur Committee during an important meeting held at Dimna. The event, chaired by Central President Dinesh Kumar Kinu, marked the induction of new office-bearers and underlined the association's mission of safeguarding and promoting human rights in the state.

On this occasion, Manoj Kishore was appointed as the new President, while Akhilesh Kumar Sinha took charge as Secretary. Awadhesh Giri was named Chief Patron. The newly appointed leaders and members were felicitated with shawls, bouquets, and certificates by the Central President.

The meeting began with the national anthem, followed by the introductory address of Central General Secretary Vikas Srivastava. The stage was conducted by State Office Secretary Sujit Verma, and the vote of thanks was delivered by Secretary Akhilesh Kumar Sinha.

In his address, President Manoj Kishore highlighted the importance of constitutional provisions related to human rights and pledged to work with full responsibility in protecting and promoting them. "It is very important for every citizen to know their rights and ensure they are not violated. I thank the senior officials for their trust and assure dedicated service," he said.

Central President Dinesh Kumar Kinu emphasized that JHRA is a non-governmental organization committed to social justice, legal aid, and public awareness. He noted that the association is recognized by the **National Human Rights Commission**, making it the only such organization in Jharkhand.

Several eminent personalities, including Kolhan patrons Avinash Singh Raja, Hemlal Chaudhary, Sunil Kumar Srivastava, Santosh Kumar Singh, Amit Giri, Vikram Singh, Naveen Srivastava, Anmol Kishore, and Rajkishore Sharma, were present on the occasion.

The newly formed Jamshedpur Committee includes: Chief Patron: Awadhesh Giri, Patrons: Dr. Banita Sahay, Khemlal Chaudhary, Dr. S. Akhtar, President: Manoj Kishore, Vice Presidents: Amit Giri, Krishna Karmakar, Sunil Kumar Srivastava, Secretary: Akhilesh Kumar Sinha, Joint Secretaries: Naveen Srivastava, Shekhar Sahay, Organisation Secretary: Santosh Kumar Singh, Media Incharge: Piyush Kumar Singh, Co-Incharge: Manmohan, Advisor: Prof. Ram Pravesh Prasad and Legal Advisors: Advocates Rakesh Kumar Sinha and Rajiv Gupta.

Dainik Bhaskar

## हाथरस में मानवाधिकार जागरुकता सम्मेलन का आयोजन:सनातन धर्म में मानवाधिकारों की अवधारणा पर हुई चर्चा, वक्ताओं ने रखे विचार

<https://www.bhaskar.com/local/uttar-pradesh/hathras/news/human-rights-awareness-conference-in-hathras-135918711.html>

हाथरस 4 घंटे पहले

मेला श्री दाऊजी महाराज, हाथरस में एसोसिएशन ऑफ डेमोक्रेटिक ह्यूमन राइट्स के तत्वावधान में मानवाधिकार जागरुकता सम्मेलन का आयोजन किया गया। दिल्ली सरकार की बाल कल्याण समिति के अध्यक्ष और राष्ट्रीय मानव अधिकार आयोग से सेवानिवृत्त ओमप्रकाश व्यास ने मानवाधिकारों की आधुनिक अवधारणा पर प्रकाश डाला।

एडीएचआर महिला प्रकोष्ठ की राष्ट्रीय अध्यक्ष प्रा. डॉ. सरोज व्यास ने सनातन परंपरा में अधिकार और कर्तव्यों के संबंध को समझाया। उन्होंने बताया कि कर्तव्यों का पालन अधिकारों की पूर्ति का माध्यम है।

जिला पंचायत अध्यक्ष सीमा उपाध्याय ने जाति व्यवस्था और सती-प्रथा जैसी कुरीतियों पर चर्चा की। सुप्रीम कोर्ट के एडवोकेट पुष्पेंद्र वीर प्रताप सिंह ने भारतीय परंपरा और सनातन धर्म के नैतिक मूल्यों का मानवाधिकारों से संबंध बताया।

संगठन की गतिविधियों की जानकारी दी

कार्यक्रम में एडीएचआर के संयोजक प्रवीन वार्ष्णेय ने संस्था की गतिविधियों की जानकारी दी। कवियत्री उन्नति भारद्वाज ने काव्य पाठ किया। मोहन लाल अग्रवाल, देवेन्द्र गोयल, सत्यनारायण वार्ष्णेय, हिमांशु बिडला, जिलाध्यक्ष उपवेश कौशिक समेत कई गणमान्य लोगों ने अपने विचार रखे। कार्यक्रम में शैलेन्द्र सांवलिया, कमल कान्त दोबराबाल, अमित गर्ग, श्याम वार्ष्णेय काफी अन्य लोग उपस्थित रहे।



Patrika

## किसानों के साथ बुरे बर्ताव पर मानवाधिकार आयोग सख्त, अधिकारियों को नोटिस जारी

MP News: मध्यप्रदेश व तेलंगाना समेत अन्य राज्यों में यूरिया, डीएपी की कमी और उस पर किसानों के साथ पुलिस और प्रशासन के बुरे बर्ताव पर राष्ट्रीय मानव अधिकार आयोग ने संज्ञान लिया है। राज्यों के मुख्य सचिव, डीजीपी सहित केंद्र के मंत्रालय व विभागों से कार्रवाई कर दो सप्ताह में जवाब मांगा है।

<https://www.patrika.com/amp/bhopal-news/human-rights-commission-strict-on-ill-treatment-of-farmers-for-fertilizers-notice-issued-to-officials-19943571>

भोपाल | Avantika Pandey, Sep 14, 2025

MP News: मध्यप्रदेश व तेलंगाना समेत अन्य राज्यों में यूरिया, डीएपी की कमी और उस पर किसानों के साथ पुलिस और प्रशासन के बुरे बर्ताव पर राष्ट्रीय मानव अधिकार आयोग ने संज्ञान लिया है। राज्यों के मुख्य सचिव, डीजीपी सहित केंद्र के मंत्रालय व विभागों से कार्रवाई कर दो सप्ताह में जवाब मांगा है।

राज्यों के अधिकारियों को नोटिस जारी

आयोग ने राज्यों के अधिकारियों को जारी नोटिस में कहा, किसान परेशान हैं, अधिक व कम बारिश से फसलें प्रभावित हुई हैं। खादों की कमी के कारण कतारों में इंतजार कर रहे हैं। ऐसी स्थिति में किसानों पर बल प्रयोग जैसी सामने आ रही घटनाएं तुरंत रोकी जाए और ऐसा करने वालों के खिलाफ ठोस कार्रवाई भी की जानी चाहिए। आयोग ने मामले में संज्ञान लेने की वजह भी साफ की है, कहा है कि आयोग को विभिन्न माध्यमों से शिकायतें मिली है, जिसमें बीते दिनों प्रदेश के रीवा व तेलंगाना राज्य की घटनाओं से जुड़े हैं।

आयोग ने यह भी कहा

कई राज्यों में उर्वरकों की भारी कमी है। समय पर आपूर्ति न होने के कारण किसान आंदोलित हैं। आयोग से हस्तक्षेप की मांग हो रही है और खाद का समय पर वितरण सुनिश्चित करने, कमियों की जांच व जिम्मेदारों पर कार्रवाई को कहा।

वीडियो/लिंक देकर पुलिस के द्वारा किसानों पर बल के प्रयोग करने के आरोप लगाए हैं।

सीएस-डीजीपी से कहा कि बल प्रयोग करने वालों की जांच कराएं।

केंद्रीय कृषि व उर्वरक मंत्रालय के सचिव से कहा कि वे 14 दिन में खाद की उपलब्धता व वितरण की रिपोर्ट भी दें।

Virat Vasundhara

**BHP MP:मानवाधिकार आयोग की टूटी नींद 14 दिन में केंद्र व राज्य से मांगी रिपोर्ट,खाद के लिए मप्र-तेलंगाना में किसानों पर बल प्रयोग, ऐसा नहीं चलेगा: आयोग**

<https://viratvasundhara.in/2025/09/14/bhp-mp-human-rights-commissions-broken-need-in-14-days-will-not-use-force-on-farmers-in-mp-telangana-for-reports-sought-from-the-center-and-the-state/>

By: विराट वसुंधरा टीम

On: Sunday, September 14, 2025 8:05 PM

BHP MP:मानवाधिकार आयोग की टूटी नींद 14 दिन में केंद्र व राज्य से मांगी रिपोर्ट,खाद के लिए मप्र-तेलंगाना में किसानों पर बल प्रयोग, ऐसा नहीं चलेगा: आयोग

भोपाल. मध्यप्रदेश व तेलंगाना समेत अन्य राज्यों में यूरिया, डीएपी की कमी और उस पर किसानों के साथ पुलिस और प्रशासन के बुरे बर्ताव पर राष्ट्रीय मानव अधिकार आयोग ने संज्ञान लिया है। राज्यों के मुख्य सचिव, डीजीपी सहित केंद्र के मंत्रालय व विभागों से कार्रवाई कर दो सप्ताह में जवाब मांगा है।

आयोग ने राज्यों के अधिकारियों को जारी नोटिस में कहा, किसान परेशान हैं, अधिक व कम बारिश से फसलें प्रभावित हुई हैं। खादों की कमी के कारण कतारों में इंतजार कर रहे हैं। ऐसी स्थिति में किसानों पर बल प्रयोग जैसी सामने आ रही घटनाएं तुरंत रोकੀ जाए और ऐसा करने वालों के खिलाफ ठोस कार्रवाई भी की जानी चाहिए। आयोग ने मामले में संज्ञान लेने की वजह भी साफ की है, कहा है कि आयोग को विभिन्न माध्यमों से शिकायतें मिली है, जिसमें बीते दिनों प्रदेश के रीवा व तेलंगाना राज्य की घटनाओं से जुड़े हैं।

आयोग ने यह भी कहा

कई राज्यों में उर्वरकों की भारी कमी है। समय पर आपूर्ति न होने के कारण किसान आंदोलित हैं। आयोग से हस्तक्षेप की मांग हो रही है और खाद का समय पर वितरण सुनिश्चित करने, कमियों की जांच व जिम्मेदारों पर कार्रवाई को कहा।

वीडियो/लिंक देकर पुलिस के द्वारा किसानों पर बल के प्रयोग करने के आरोप लगाए हैं।

सीएस-डीजीपी से कहा कि बल प्रयोग करने वालों की जांच कराएं।

केंद्रीय कृषि व उर्वरक मंत्रालय के सचिव से कहा कि वे १४ दिन में खाद की उपलब्धता व वितरण की रिपोर्ट भी दें।

Dainik Bhaskar

**पूर्व मंत्री कमलेश्वर पटेल ने लीगल नोटिस का दिया जवाब:कमलेश्वर पटेल ने कहा- मेरी बात झूठ होती तो जैनेंद्र पाठक सबसे पहले कानूनगो को नोटिस भेजते**

<https://www.bhaskar.com/local/mp/bhopal/news/fishs-recommender-sent-legal-notice-to-former-minister-135920155.html>

भोपाल 8 मिनट पहले

राष्ट्रीय मानव अधिकार आयोग के सदस्य प्रियंक कानूनगो के घर भोपाल के शारिक मछली की सिफारिश करने के आरोपों से घिरे जैनेंद्र पाठक ने पूर्व मंत्री कमलेश्वर पटेल को लीगल नोटिस भेजा है। अब कमलेश्वर पटेल ने भी पाठक को सोशल मीडिया के जरिए जवाब दिया है।

पाठक ने नोटिस फेसबुक पर शेयर करते हुए लिखा- कमलेश्वर जी, राजनीति में हमेशा से आरोप-प्रत्यारोप लगाने का प्रचलन रहा है। लेकिन राजनेता हमेशा से तथ्यों के आधार पर ही अपनी बात रखते रहे हैं। व्यक्तिगत आरोप लगाने से पहले तथ्यों की जानकारी जरूर ली जाती है।

जैनेंद्र पाठक ने नोटिस में लिखा-

“मैंने आपका बयान और आपके सोशल मीडिया हैंडल पर अपने ऊपर लगाए गए आरोपों को सुना और देखा। आपने बिना तथ्य और किसी पुख्ता जानकारी के मेरे ऊपर गंभीर आरोप लगाए हैं। पहले मैंने सोचा की आपकी इस ओछी हरकत का जवाब नहीं दूंगा। लेकिन आप जब लगातार बयानबाजी करने लगे हैं, तो जवाब देना जरूरी हो गया है।

“मैं और मेरा परिवार भाजपा के प्रति समर्पित पाठक ने आगे लिखा- मैं और मेरा परिवार भारतीय जनता पार्टी के समर्पित कार्यकर्ता हैं। हम कभी भी किसी अपराध या अपराधी को बढ़ावा नहीं देते हैं। आपकी पार्टी और आपने मेरे जैसे छोटे से कार्यकर्ता को मोहरा बनाकर हमारी पार्टी और राज्य की न्यायप्रिय मोहन यादव सरकार को बदनाम करने का कुत्सित प्रयास किया है।

जिसके लिए मैं अपने एडवोकेट के जरिए आपको लीगल नोटिस भेज रहा हूं। या तो आप सार्वजनिक रूप से अपने दिए गए बयान को तत्काल वापस लेते हुए माफी मांगें, या फिर कानूनी कार्रवाई के लिए तैयार रहिए।

जैनेंद्र पाठक के भेजे नोटिस में ये मुख्य बातें लिखीं

जैनेंद्र पाठक ने अपने वकील अविनाश रॉय के जरिए कमलेश्वर पटेल को नोटिस भेजा है। जिसमें उन्होंने कहा है कि मेरे मुवक्किल जैनेंद्र पाठक एक समर्पित सामाजिक कार्यकर्ता हैं। जिनकी समाज में गहरी जड़ें हैं। वे भाजपा के प्रतिबद्ध कार्यकर्ता हैं।

4 सितंबर 2025 को आपने (कमलेश्वर पटेल) एक फेसबुक पोस्ट से मेरे मुवक्किल के खिलाफ यह आरोप लगाया कि वे 'मछली परिवार' के व्यापारिक साझेदार या संपत्ति साझेदार हैं। आपके इन लापरवाह और निराधार आरोप मेरे मुवक्किल की प्रतिष्ठा को नुकसान पहुंचा रहे हैं। समाज में उनके गहरे संबंधों पर भी गंभीर आघात पहुंचा है।

पटेल ने पाठक के खिलाफ मानहानिकारक अभियान चलाया नोटिस में कहा है कि मेरे मुवक्किल के खिलाफ मानहानिकारक अभियान चलाकर एक निराधार और दुर्भावनापूर्ण आरोप लगाए हैं। जिसमें मेरे मुवक्किल को 'मछली परिवार' का व्यापारिक साझेदार या संपत्ति साझेदार के रूप में चित्रित किया है।

इस कानूनी नोटिस के माध्यम से यह कहा जाता है कि आप यह साबित करें कि मेरे मुवक्किल का 'मछली परिवार' के साथ कोई भी व्यापारिक साझेदारी या संपत्ति साझेदारी है।

मछली परिवार के साथ कोई साझेदारी नहीं मेरे मुवक्किल का 'मछली परिवार' के साथ कोई भी व्यापारिक साझेदारी या संपत्ति साझेदारी नहीं है। आपकी सभी बातें केवल मेरे मुवक्किल की बेदाग सामाजिक छवि और समाज में गहरी जड़ों का लाभ उठाने के लिए की गई हैं।

आपने, अपने सोचे-समझे कदम के तहत मेरे मुवक्किल के खिलाफ लगाए गए आरोपों को अपने सार्वजनिक बयानों और सोशल मीडिया प्रोफाइल के माध्यम से बढ़ा-चढ़ाकर प्रस्तुत किया और फैलाया, जिनकी कोई ठोस बुनियाद नहीं है। मेरे मुवक्किल के खिलाफ आपके बयान और सोशल मीडिया पोस्ट गंभीर आरोप हैं और इनका असर उनके प्रति लोगों में मौजूद मजबूत समर्थन और विश्वास को कमजोर करने वाला है।

जिनकी सेवा वे पूरी निष्ठा से करते हैं। आपके द्वारा दिए गए बयान स्पष्ट रूप से मानहानिकारक हैं, वे सीधे तौर पर मेरे मुवक्किल से संबंधित हैं, और इन्हें व्यापक दर्शकों के बीच प्रकाशित किया गया है, जिससे टॉट में कार्रवाई के लिए आवश्यक सभी तत्व पूरे होते हैं।

नोटिस में कहा- पाठक से माफी मांगे पटेल कानूनी नोटिस से सूचित किया जाता है कि सात दिनों की अवधि के भीतर आप तुरंत मानहानिकारक सामग्री को प्रकाशित करने, पोस्ट करने, शेयर करने या किसी भी अन्य तरीके से मेरे मुवक्किल के संबंध में प्रसारित करने से तुरंत रोकें और बचें। मेरे मुवक्किल से बिना शर्त लिखित माफी जारी करें।

माफी को आपके मूल मानहानिकारक बयानों के समान या उससे अधिक प्रमुखता के साथ आपके सभी संबंधित प्लेटफॉर्मों (जिसमें सोशल मीडिया भी शामिल है) पर प्रकाशित किया जाना चाहिए।

सोशल मीडिया से हटाएं सामग्री जैनेंद्र के वकील ने नोटिस में लिखा- अपने (कमलेश्वर पटेल) सोशल मीडिया हैंडल्स और आपके नियंत्रण में किसी भी अन्य प्लेटफॉर्म से सभी मानहानिकारक सोशल मीडिया पोस्ट, ट्वीट्स और संबंधित सभी सामग्री को स्थायी रूप से हटा दें और डिलीट करें।

आपको सूचित किया जाता है कि यदि आप, नोटिस प्राप्तकर्ता, मेरे मुवक्किल के विरुद्ध आरोप लगाने की कार्रवाई को दोहराते हैं। मेरे मुवक्किल को आपके विरुद्ध उचित कानूनी कार्रवाई करने के लिए विवश होना पड़ेगा। जिसकी समस्त लागत और जोखिम आपके स्वयं के होंगे।

पटेल का जवाब- मेरी बात झूठ होती को NHRC मेंबर कानूनगो को नोटिस देते कमलेश्वर पटेल ने सोशल मीडिया पर जैनेंद्र पाठक द्वारा भेजे गए नोटिस पर लिखा- सिंहावल से भाजपा विधायक के भतीजे जैनेंद्र पाठक द्वारा ड्रग्स माफिया और लव जिहाद के आरोपी शरीक मछली को बचाने की सिफारिश की गई। यह बात स्वयं मानव अधिकार आयोग के सदस्य माननीय प्रियांक कानूनगो जी कई बार सार्वजनिक रूप से कह चुके हैं।

मैंने जो जानकारी साझा की, वह यथावत वही है जो प्रियंक कानूनगो द्वारा कही गई। सच बोलने के लिए आज मेरे ऊपर मानहानि का नोटिस जारी किया है। लेकिन, यदि यह बात झूठ होती, तो जैनेंद्र पाठक सबसे पहले मानव अधिकार आयोग के सदस्य प्रियंक कानूनगो को ही कानूनी नोटिस भेजते।

समर्पित भाजपाई बताने वाले पर पार्टी ने एक्शन क्यों नहीं लिया अपने आप को भाजपा का 'समर्पित कार्यकर्ता' बताने वाले जैनेंद्र पाठक की निकटता अमित शाह, जेपी नड्डा, भाजपा शासित राज्यों के मुख्यमंत्रियों और केंद्रीय मंत्रियों तक है।

ऐसे व्यक्ति द्वारा दिल्ली में बैठकर ड्रग्स माफिया और लव जिहाद के आरोपी शरीक मछली को बचाने के लिए लगातार सिफारिशें करना न केवल गंभीर चिंता का विषय है, बल्कि तमाम प्रमाणों और मानव अधिकार आयोग की स्पष्ट पुष्टि के बावजूद भाजपा द्वारा जैनेंद्र पाठक पर कोई कार्रवाई न किया जाना यह गंभीर सवाल खड़ा करता है कि क्या पार्टी के शीर्ष नेता भी ड्रग्स और लव जिहाद जैसे संगीन मामलों के आरोपियों को संरक्षण दे रहे हैं? यह भाजपा के चाल, चरित्र और चेहरे पर एक बड़ा प्रश्नचिह्न है।

पटेल ने लिखा- ऐसी धमकियों से नहीं डरेंगे कमलेश्वर ने लिखा- विपक्ष की सत्य आवाज को इस तरह के कानूनी नोटिस देकर दबाया नहीं जा सकता। हम राहुल गांधी के सिपाही हैं। ऐसी धमकियों से न कभी डरे हैं, न डरेंगे। कांग्रेस पार्टी ने अंग्रेजों के जुल्म के खिलाफ भी सत्य की लड़ाई लड़ी थी और आज भी हर अन्याय के विरुद्ध डटकर खड़ी है।

पीएम और सीएम से कार्रवाई की मांग की पटेल ने लिखा- जनता ने हमें विपक्ष में रहकर उनके मुद्दे उठाने की जिम्मेदारी दी है, और हम यह लड़ाई सच्चाई, साहस और तथ्यों के साथ आखिरी सांस तक लड़ते रहेंगे। और मेरी प्रधानमंत्री नरेंद्र मोदी, गृहमंत्री अमित शाह और मुख्यमंत्री मोहन यादव से अपील है कि आपकी पार्टी के नेता द्वारा एक इतने संगीन आरोपी को बचाने के लिए गए प्रयासों की निष्पक्ष जांच करवाई जाए और दोषियों के विरुद्ध उच्च स्तर पर सख्त कार्रवाई की जाए, सत्यमेव जयते।

अब जानिए कांग्रेस नेता को क्यों भेजा नोटिस कमलेश्वर पटेल ने 4 सितंबर को फेसबुक पर जैनेंद्र पाठक की बीजेपी के सीनियर नेताओं केन्द्रीय गृह मंत्री अमित शाह, असम के सीएम हिमंता बिस्वा सरमा, जेपी नड्डा के साथ फोटो शेयर करते हुए लिखा था- मानवाधिकार आयोग के सदस्य प्रियंक कानूनगो ने ट्वीट किया कि मध्यप्रदेश निवासी जैनेंद्र पाठक उनसे मिलने उनके दिल्ली आवास पर पहुंचा। वो ड्रग्स, रेप, लव जिहाद जैसे गंभीर आरोपों में फंसे 'मछली' को छोड़ देने की सिफारिश कर रहा था।

कमलेश्वर ने आगे लिखा- जैनेंद्र पाठक, सिहावल से भाजपा विधायक विश्वमित्र पाठक का भतीजा है। जैनेंद्र पाठक की पूरे देश में भाजपा नेताओं के साथ नजदीकी है। उन्हें भाजपा के राष्ट्रीय अध्यक्ष जेपी नड्डा का करीबी माना जाता है। गृह मंत्री अमित शाह से लेकर असम, मध्यप्रदेश और दिल्ली के मुख्यमंत्रियों तक के साथ उनकी तस्वीरें हैं। कई केंद्रीय मंत्रियों और बड़े नेताओं के साथ उनका उठना-बैठना है।

एक तरफ मुख्यमंत्री डॉ. मोहन यादव मंच से 'मछली' का घर गिरवाकर नैतिकता की बातें करते हैं। दूसरी तरफ, उनकी ही पार्टी के विधायक का रिश्तेदार मानवाधिकार आयोग में मिठाई और सिफारिशें लेकर कुख्यात आरोपी 'मछली' को बचाने पहुंचता है। क्या यही है भाजपा का दोहरा चरित्र?

हिन्दू युवतियों के धर्मांतरण और दुष्कर्म के आरोपी शारिक मछली ने अपने खिलाफ चल रही को जांच रोकने के राष्ट्रीय मानव अधिकार आयोग के सदस्य प्रियंक कानूनगो को साधने की कोशिश की है। इसके लिए शारिक ने अपने साथ काम करने वाले प्रॉपर्टी कारोबारी का इस्तेमाल किया जिसके द्वारा कानूनगो से मुलाकात कर शारिक को माफ करने की गुजारिश की गई।